NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 18.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.190/BB/20 17	-	For compliance of objection	252(3)	Offshore Holdings Pvt. Ltd. Vs ROC

SL. NO. & PHONE NUMBER

NAME (IN CAPITAL)

REPRESENTATION TO WHOM

SIGNATURE

Klabither

DRVIKA SATHUANARAYANA

9620698482.

ORDER

PCS for Petitioner Company is present. She is directed to file Affidavit. List it for hearing on 29/01/2018.

Member (T)

Member (J)